

Central Administrative Tribunal
Principal Bench, New Delhi.

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CP 91/2005
In
OA-185/2004
MA-1454/2005

New Delhi this the 10th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Delhi Diagnostic Scientists Association,
F-61, Rajiv Nagar,
Delhi-110 041.

...Petitioner

(By Advocate: Shri S.N. Anand)

-versus-

Shri D.M. Khaneta,
Addl. Secretary (H-1),
Government of NCT of Delhi,
9th Level, A-Wing, Room No. 905,
Delhi Secretariat,
New Delhi – 110 002.

...Respondent

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

Mr. Shanker Raju, Member (J):

In the light of an order passed on 3.5.2004, a corrigendum dated 27.5.2004 as well as order dated 3.6.2003 whereby the applicant has been appointed, we dispose of this Contempt Petition and discharge the notices with liberty to the parties to take appropriate action in accordance with law.

S. Raju

(Shanker Raju)
Member(J)

V.K. Majotra

(V.K. Majotra)
Vice-Chairman(A)

/w/